

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1732

ANSWERED ON:30.11.2009

IMPLEMENTATION OF BUILDING AND OTHER CONSTRUCTION WORKERS RECS ACT

Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the present status of implementation of the Building and Other Construction Workers (Regulations of Employment and Condition of Service) Act, 1996;
- (b) the names of the States where the said Act is already under implementation and those which are yet to implement the same;
- (c) whether any sub-group has been constituted for ensuring the implementation of the said Act;
- (d) if so, the details and composition thereof alongwith the progress made by it, till date;
- (e) the number of complaints received by the Government regarding violation of such Act by various construction companies during each of the last three years and the current year, State-wise; and
- (f) the steps taken by the Government against such companies?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) to (f): A Statement is annexed.